

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 107  
CP (IB) No. 2/CB/2024

**Proceedings under Section 95 (1) IBC**

**IN THE MATTER OF:**

REC Ltd.

V/S

Vineet Saraf

.....Applicant

....Respondent

**Order delivered on 02/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)

Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Navyay Khurana, Adv.

Mr. Azeem Khan

For RP

For the Respondents

Mr. Sandeep Ladda, Adv.

Mr. Adnan Ansari, Adv.

Ms. Pragya Nawandar, Adv.

Mr. Anirudh Wadhwa, Adv.

Mr. Kanishk Garg Adv.

**ORDER**

Both sides counsel present. Matter adjourned to 01.08.2024.

Sd

**Balraj Joshi**  
Member (Technical)

Sd

**H.V. Subba Rao**  
Member (Judicial)

Sibendra Naik (Steno)